

**Central Administrative Tribunal
Principal Bench**

CP No.758/2017
In
OA No.4164/2014

New Delhi, this the 15th day of December, 2017

***Hon'ble Mr.V.Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)***

Hari Mohan Meena

...Applicant

(By Advocate : Shri Omung Gupta for Shri Naresh Kaushik)

Versus

1. Deepak Mohan Spolia,
The Chief Secretary,
Govt. of NCT,
Players Building, I.P. Extension,
New Delhi.
2. V.K. Singh,
The Secretary,
Delhi Subordinate Services,
Selection Board,
FC-18, Institutional Area,
Karkardooma (Near Railway Reservation Centre),
Delhi-110092.
3. Puneet Kumar Goel,
The Commissioner,
West Delhi, Corporation of Delhi,
Civic Centre, 4fth Floor, Minto Road, ITO,
New Delhi-110002.

...Respondents

(By Advocate : Ms. Sangita Rai and Shri R.K. Jain)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard both sides.

2. Learned counsel for respondents produced order dated 02.02.2017 passed in compliance of the orders of this Tribunal in OA No.4164/2014. In the circumstances, the CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

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(V. Ajay Kumar)
Member (J)